

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:736
ANSWERED ON:02.03.2010
PDS EXCLUSIVELY FOR BPL
Dhanaplan Shri K. P.;Mani Shri Jose K.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has any proposal to limit the Public Distribution System (PDS) exclusively to those possessing the Below Poverty Line (BPL) cards and bring the PDS in the States under its direct control;
- (b) if so, the details thereof;
- (c) the details of requests received from Kerala for allocation of foodgrains for the BPL community and for additional allocation;
- (d) whether the Government has any proposal to provide more foodgrains/edible oil to the BPL families; and
- (e) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF THE STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): No, Madam.

(b): Does not arise

(c): Kerala Government has requested for restoration of APL allocation of foodgrains to 2006-07 levels. There is no request for additional allocation to BPL families.

(d)&(e): Allocations of foodgrains (Rice and wheat) are made @ 35 kg per family per month to 6.52 crore Below Poverty Line (BPL) families including 2.43 crore Antyodaya Anna Yojana (AAY) families. There is no proposal to increase the above levels of allocations. In order to contain price rise of edible oils, the Central Government imports them and allocates at a subsidized price to the State/UT Governments for distribution to all the ration card holders. 12 States/UTs have distributed edible oils to the beneficiaries under the scheme during 2008-09. The scheme has been continued in the current year also with a subsidy of Rs.15/- per kg to import upto 10 lakh tons of edible oils till 31st October, 2010 for allocating to States /UTs. NAFED and NCCF are also authorized to distribute the subsidized imported edible oils in States / UTs through their outlets. So far, 11 State/UT Governments have been allocated 65718 tons per month of edible oils from August 2009 based on the requirement indicated by them.